


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.113/BB/17	-	For compliance of office objections raised by registry	Rule-6 of IB	Kinetix Solutions Pvt. Ltd. Vs Unishire Lifestyle Dwellings LLP Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	AMARNATH SIMHA 9886835115	PETITIONER	

**ORDER**

Counsel for Petitioner is present. He has filed memo for withdrawal with a direction to permit the petitioner to file fresh petition if necessary. Memo is recorded. Permission is granted to the Petitioner/Operational Creditor to withdraw the petition. Petition is dismissed as withdrawn with a liberty to the Petitioner/Operational Creditor to file fresh application vide separate order.

  
Member (T)

  
Member (J)